

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**NOTIFICATION**

Dated, Shillong 23<sup>rd</sup> December, 2016

**No. HCM.II/184/2015/4925** : Hon'ble the Chief Justice in exercise of the powers under Rule 7 (B) 5 of High Court of Meghalaya Rules 2013, is pleased to transfer and post to the following Judicial Officers as under :-

| SL. NO. | NAME                  | GRADE                      | PRESENT POSTING  | NOW TRANSFERRED AND POSTED AS  |
|---------|-----------------------|----------------------------|--|--|
| 1       | Shri Albert W Lanong  | Grade-III Judicial Officer | Joint Registrar Cum- OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya | Judicial Magistrate First Class, West Khasi Hills District, Nongstoin                        |
| 2       | Shri Temsu T M Sangma | Grade-III Judicial Officer | Judicial Magistrate First Class, West Khasi Hills District Nongstoin                         | Joint Registrar Cum- OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya |

The above incumbents are to join their respective offices on or before the 2<sup>nd</sup> January, 2017.

By Order,

  
**REGISTRAR GENERAL**

**Memo No.HCM.II/184/2015/4925A**      **Dated, Shillong 23<sup>rd</sup> December, 2016.**

***Copy for information to:-***

- 1. The Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.*
- 2. The Accountant General (A&E), Meghalaya, Shillong.*
- 3. The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
- 4. The Private Secretary to Hon'ble Mr. Justice Sudip Rajan Sen, Judge, High Court of Meghalaya, Shillong.*

5. The Private Secretary to Hon'ble Mr. Justice Ved Prakash Vaish, Judge, High Court of Meghalaya, Shillong.
6. The Treasury Officer, Shillong/Nongstoin.
7. The District and Sessions Judge, Shillong / Jowai / Nongpoh / Tura / Nongstoin / Williamnagar for information.
8. Shri Albert W Lanong, Judicial Officer Grade-III.
9. Shri Temsu T M Sangma, Judicial Officer Grade-III.
10. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
11. Office File.

  
**REGISTRAR GENERAL**